

Annexure - 6

Name of the corporate debtor: Vyshnavi Spices LLP ; Date of commencement of CIRP:06.06.2025 ; List of creditors as on: 15.12.2025

List of operational creditors (Employees)

(Amount in ₹)

Sl. No.	Name of authorised representative, if any	Name of employee	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
			-----NIL-----										
		Total											



VENUGOPAL KASPA
 Resolution Professional
 Vyshnavi Spices LLP
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 IP-P01661/2019-2020/12580